

Madras, two applications from Electronics Corporation of Tamil Nadu, Ltd. Madras, and one application from Tamil Nadu Newsprint and Papers Limited, Madras for grant of licences under the Industries (Development and Regulation) Act, 1951, were re-

ceived during the same period. All these applications are for setting up of New Undertakings.

(c) and (d). The dates on which different applications were received and the dates on which licences were granted or applications were rejected or otherwise disposed of are given below:

Sl. No.	Name of the applicant	Item of Manufacture	Date of receipt of application	Date of disposal
1.	Tamilnadu Industrial Development Corporation Limited, Madras.	Dissolving Pulp, Polynosic Staple fibre & Sulphuric Acid.	7-4-79	Rejected on 31-8-79
2.	Do.	Precision Optical Components (Lenses Prismar)	25-4-79	Letter of Intent Issued on 13-9-79.
3.	Do.	2-Ethyl Maxanol etc.	7-11-79	Closed on 1-4-80.
4.	Tamilnadu Industrial Development Corporation Limited, Madras.	Industrial Explosives (N.G. Type).	13-11-79	Letter of Intent issued on 22-12-79.
5.	Tamilnadu Newsprint & Papers Ltd, Madras C.C. Commissioner & Secretary, Deptt. of Industry, Government of Tamilnadu.	NewsPrint Printing & Writing Papers	16-2-79	Letter of Intent issued on 3-7-79.
6.	Tamilnadu Industrial Development Corporation Limited Madras.	Pentasythritol & Sodium Formate	24-5-80	Pending
7.	Electronics Corporation of Tamilnadu Ltd., Madras.	I.V. Receivers	16-6-80	Do.
8.	Do.	Aluminium Electrolytic Capacitors	9-7-80	Do.

#### Electronics Know-how from other Countries

6070 SHRI BRAJIMOHAN MOHANTY: Will the PRIME MINISTER be pleased to state:

(a) the areas of electronics in which India is importing or borrowing know-how or technology from other countries;

(b) the countries which are supplying technology to India in this field; and

(c) how long it will take to be self-sufficient in this area?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) to (c). We have been purchasing from countries like USA, UK, Japan, Sweden, FRG and France technical know-how on a selective basis in various areas of electronics viz., computers, communications, defence electronics, electronic components etc. Our companies are actively engaged in absorbing such imported technologies, typically over the next five years. Simultaneously, several R&D programmes are being undertaken, both within our companies and in government laboratories,

IITs etc. so as to develop new products/technologies not covered by such foreign know-how purchases. A significant proportion of this domestic technology development effort, is planned, promoted and financed by the Department of Electronics, either directly or indirectly. The objective of all such efforts is technological self reliance in strategic and key sectors and ensuring that the country keeps pace with technological developments abroad in those other areas of electronics which are relevant to our needs.

**Permission to H.M.T. for setting up a Dairy Equipment Manufacturing Units in Tiruchirapalli**

6071. SHRI S. A. DORAI SEBASTIAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government of India are permitting Hindustan Machine Tools Ltd. to set up a Dairy Equipment Manufacturing Units at Tiruchirapalli;

(b) whether Government are aware that the BHEL small scale units numbering 120 with 6000 workers are utilising only 40 per cent of their capacity owing to negligible supply of raw materials to these units by BHEL; and

(c) if so, whether any proposal is under consideration of Government to permit the 120 BHEL small scale units to form themselves as Industrial Production Cooperative Society to manufacture Dairy Equipments as per their request?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Government have approved HMT's project for the manufacture of dairy machinery at Aurangabad (Maharashtra).

(b) Yes Sir. BHEL have, however, reported that the temporary set back in capacity utilisation of these units due to inadequate availability of steel is being set right by import of steel

materials through SAIL and directly by BHEL.

(c) HMT's project involves manufacture of specialised machinery requiring sophisticated technology and excludes items reserved for small scale sector. The project would actually encourage development of ancillaries. BHEL small scale units have not been precluded from executing non-BHEL work and are free to diversify including in the field of dairy equipment, if they so desire.

**Setting up of Atomic Power Plant in Tamil Nadu**

6072. SHRI S. SINGARVADIVAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up one more Atomic Energy Plant in Tamil Nadu considering the power shortage and the difficulties experienced in the Hydro and Thermal Power Plants in Tamil Nadu; and

(b) if so, whether it will be done shortly?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

**Setting up of Atomic Power Stations**

6073. SHRI PIUS TIRKEY: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to set up two more atomic power stations in the country; and

(b) if so, the places where these will be set up and details of the expenditure thereof?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b). Government is considering a programme to set up some more atomic power plants during the Five Year Plan 1980-85. Details of the programme are being worked out.